

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2023 AT 10.30 AM**

| TC/CP. Nos. | CA/IA No. | Section/ Rule | Name of Parties |
|--------------------------|-----------|------------------|--|
| CP(IB)No.117/95/AMR/2022 | | 95 of IBC | IDBI Vs. Shri Babu Khandelwal, Personal Guarantor (in the matter of Andhra Ferro Alloys Limited) |

ORDER

Ms.Tadisetti Alekhya Reddy, Counsel for the FC present. Ms. Kruthi K, Counsel for the personal Guarantor present and submits that an IA is filed raising certain objections. But she is directed to file counter on the report of the RP. For filing counter, list the matter on 17.04.2023 as a last chance.

**Sd/-
JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN